

THE GAUHATI HIGH COURT AT GUWAHATI
(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA,
MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th November, 2012.

No.HC.VII-72/04/9732/A # # Hon'ble the Chief Justice has been pleased to recommend the following rates of fees for the Standing Counsel and the other panel Advocates of the Gauhati High Court:

Standing Counsel:

Retaining Fees: Rs. 8500/-

Drafting Fees:

Writ Petition/ Writ Appeal/ Review/ 1 st Appeal/ 2 nd Appeal (all Civil Appeal	Rs. 1500/-
1 st Appeal/ 2 nd Appeal (All Criminal Appeal) & Criminal Appeal	Rs. 1000/-
Misc. Petitions such as petition for modification/ vacation of interim order/ stay order/ condonation petition and other petitions of like nature	Rs. 850/-
Affidavit-in-Opposition/ Affidavit-in-reply	Rs. 750

Filing Fees: Rs.350/-

Fees for conducting cases:

For hearing cases listed under the head 'Hearing' and 'Supplementary Hearing'	Rs. 1500/-
For cases listed under the head 'Admission'	Rs. 400/-
For cases listed under the heading 'Motion' and 'Orders'	Rs. 300/-

Travelling and Daily Allowances:

At the highest rate as may be admissible from time to time for the officers of the State Government.

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Panel Advocates:

Drafting Fees:

Writ Petition/ Writ Appeal/ Review/ 1 st Appeal/ 2 nd Appeal (all Civil Appeal)	Rs. 750/-
1 st Appeal/ 2 nd Appeal (All Criminal Appeal) & Criminal Appeal	Rs. 500/-
Misc. Petitions such as petition for modification/ vacation of interim order/ stay order/ condonation petition and other petitions of like nature	Rs. 500/-
Affidavit-in-Opposition/ Affidavit-in-reply	Rs. 500/-

Filing Fees: Rs.250/-

Fees for conducting cases:

For hearing cases listed under the head 'Hearing' and 'Supplementary Hearing'	Rs. 1000/-
For cases listed under the head 'Admission'	Rs. 350/-
For cases listed under the heading 'Motion' and 'Orders'	Rs. 200/-

Travelling and Daily Allowances:

At the second highest rate as may be admissible from time to time for the officers of the State Government.

The rates of fees as recommended, however, will be effective on and from 01.10.2012. Prior thereto, the rates will be governed by ***Notification No. HC/VII/72/2004/5280 Dated 28.05.2009.***

By order,
Sd/- Hitesh Kumar Sarma,
REGISTRAR GENERAL

Memo No.HC.VII-72/04/**9733-64**/A, dated 12.11.2012.

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 29nd May, 2009

No.HC.VII-72/2004/ 5280 /A # # Hon'ble the Chief Justice has been pleased to enhance the rates of fees for the Standing Counsel, Gauhati High Court with effect from 01.01.2009 in the following manner:

1. Retaining fee: Rs. 6,500/-p.m. from the existing Rs. 4,000/- p.m.
2. Drafting fee:

	Existing Rate	Enhanced Rate
1. Writ Petition/ Writ Appeal/ review/1 st Appeal/2 nd Appeal (All Civil Appeals)	Rs.550/-	Rs.1000/- (per petition)
2. 1 st Appeal/2 nd Appeal (All Criminal Appeals) and Criminal Revision	Rs. 450/-	Rs. 500/- (per petition)
3. Misc. Petition such as petition for modification/vacation of Interim Order/ Stay Order/ Condonation petition and other petition of like nature.	Rs. 350/-	Rs. 750/- (per petition)
4. Affidavit-in-opposition/ Affidavit-in-reply etc.	Rs. 450/-	Rs. 600/- (per petition)

3. Filing fees: Rs. 250/- per day from the existing Rs. 100/- per day
4. Fee for conducting cases:

	Existing Rate	Enhanced Rate
(i) For hearing cases listed under head Hearing and supplementary hearing	Rs. 350/-	Rs. 750/- per day
(ii) For cases listed under the head 'Admission'	Rs. 125/-	Rs. 300/- per day
(iii) For cases listed under 'Motion' and 'Orders'	N.A.	Rs. 200/- per day

By Order,
Sd/- P.K. Saikia
REGISTRAR GENERAL